

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 31st October, 2022

NO. HC-VII-348/Pt-I/2012/9292 /A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the "**Sensitization Training Programme**" on **11-11-2022 & 17-11-2022** from **4 p.m. to 5.30 p.m.** through **virtual mode**.

The detailed **Training Schedule** and the **General Instructions for Training (Online Mode)** for participation is enclosed along with the notification.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC-VII-348/Pt-I/2012/9293 - 93/2 /A Date: 31-10-2022
Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform all the Grade-I Judicial Officers of the respective States about this Notification)

5. The District and Sessions Judges, All.
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/
Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat/
Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/KarbiAnglong/
Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sibasagar/
Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong

(He/She is requested to inform all the Grade-I Judicial Officers under his/her control about this Notification)

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon/Cachar, Silchar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.

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9. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
16. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

(He/She is requested to inform all the Grade-I Judicial Officers of District Legal Services Authority about this Notification)

17. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
18. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tuptal
01.11.22
REGISTRAR (JUDICIAL)

Sensitization Training Programme for the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh

Date	Time	Topic	Target Group	Mode of Training	LINK
11.11.2022	4.00 P.M. to 5.30 P.M.	Matters relating to disposition of Election Petition An overview of Assam Land Grabbing (prohibition) Act, 2010	Grade-I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh	Online	https://bit.ly/3DiI8uh
17.11.2022				Online	https://bit.ly/3gsT7by